

**Central Administrative Tribunal  
Principal Bench**

**OA No. 2066/2018**

New Delhi this the 24<sup>th</sup> day of May, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Govind Kumar, Age-27 years,  
S/o Sh. Amar Pal,  
R/o H.No.16, Gali No.6B,  
Shakti Vihar Badarpur,  
New Delhi-44.

...Applicant

(By advocate : Sh. Rajesh Kumar for Sh. Sachin Chauhan)

Versus

1. GNCT of Delhi  
Through The Chief Secretary,  
Govt. of NCTD,  
Nava Sachivalya IP Estate  
New Delhi.
2. The Secretary  
DSSSB  
FC-18, Institutional Area  
Karkardooma  
(Near Railway Reservation Centre)  
New Delhi-110092
3. The Director,  
Directorate of Education,  
Govt. of NCTD,  
Old Secretariat,  
Delhi-110 054

... Respondents

**ORDER (ORAL)**

**Mr. Raj Vir Sharma, Member (J)**

Heard.

2. At the very outset, learned counsel for the applicant submitted that the applicant has secured more marks than the cut off marks but he has not been selected. Respondents are going on with the selection process. The applicant has moved a representation dated 11.04.2018. Learned counsel for the applicant submitted that the applicant will be satisfied, if a direction is given to

the respondents to decide the aforesaid representation of the applicant within specific time.

3. In view of the submissions made on behalf of the applicant without going into the merits of the case, we direct the respondents to decide the aforementioned representation dated 11.04.2018 of the applicant within a period of two months from the date of receipt of a certified copy of this order.

4. O.A. is disposed of at the admission stage itself. No costs.

**(Nita Chowdhury)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member (J)**

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